

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-3165 –JK (LD ) of 2026**

**DATED:- 03 - 03 - 2026**

Sanction is hereby accorded to the appointment of Officer's of Forest Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition,if any, pending before Hon'ble Supreme Court of India / Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

**Sd/-**

**(Achal Sethi)**

Commissioner Secretary to Government

Dated:- 03- 03- 2026

No:-LAW-OIC/03/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

**(Reyaz Ali Bhat)**

Deputy Legal Remembrancer

*Jim*

**Annexure to the Government Order No.- 3165- JK(LD) of 2026 dated 03.03.2026**

S. No.	Name of case	OIC	
1.	O.A No. 510/2025	Mohd Ashraf V/s U.T of J&K & Ors	<b>Mr. Devender Kumar, SFS, DFO Baderwah,</b>
2.	Mohan Lal Vs Union Territory of Jammu and Kashmir and others.		<b>Mr. Arshdeep Singh, Conservator of Forests, Chenab Circle, Doda</b>
3.	WPC No. 3583 of 2025	<b>M/s Lakhdara Stone Crusher vs Union Territory of Jammu and Kashmir</b>	<b>Shri Navneet Singh, (IFS), Regional Director, Pollution Control Committee, Jammu regionaldirectorikspbjmu@g mailcom, Mobile No. (9718987594),</b>
4.	WPC No. 3592 of 2025	<b>M/s Basanter Stone Crusher vs Union Territory of Jammu and Kashmir</b>	
5.	WPC No. 3644 of 2025	<b>M/s Kohinoor Reclamations through Nupin Jain vs Union Territory of Jammu and Kashmir</b>	
6.	WPC No. 3706 of 2025	<b>M/s Durga Stone Crusher vs Union Territory of Jammu and Kashmir</b>	
7.	CCP(S) No. 422 of 2025	<b>M/s Amar Stone Crusher through Mukesh Kumar vs Union Territory of Jammu and Kashmir</b>	
8.	WPC No. 3748 of 2025	<b>M/s Monika Screener Plant, Village Jogian, Tehsil Nagri Parole, Kathua through Monika Sharma vs Union Territory of Jammu and Kashmir</b>	
9.	WPC No. 3780 of 2025	<b>Shiv Stone Crusher through Adotyia Singh vs Union Territory of Jammu and Kashmir</b>	
10.	WPC No. 3642 of 2025	<b>Maa Durga Stone Crusher vs Union Territory of Jammu and Kashmir</b>	
11.	WPC No. 3683 of 2025	<b>M/s Eastman Reclamation, SIDCO Industrial Area Kathua vs Union Territory of Jammu and Kashmir &amp; Ors.</b>	

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12.	WPC No. 3295 of 2025	Star Stone Crusher through Choudhry Shamsheer Singh vs Union Territory of Jammu and Kashmir & Ors.
13.	WPC No. 06 of 2026	Jai Rajputana Sand Screener through Rakshwadhan & Ors. vs Union Territory of Jammu and Kashmir & Ors.
14.	WPC No. 07 of 2026	JK Stone Crusher, Kishanpur Manwal Jammu through Naresh Kumar vs Union Territory of Jammu and Kashmir & Ors.
15.	WPC No. 90 of 2026	Basanter Stone Crusher near Chichi Mata Mandir, Nanak Chak Samba & Anr. vs Union Territory of Jammu and Kashmir & Ors.
16.	WPC No. 284 of 2026	Sai Baba Stone Crusher through Karan Singh at Keerian Gandyal vs Union Territory of Jammu and Kashmir & Ors.
17.	WPC No. 377 of 2026	Jai Maa Stone Crusher through Rajesh Kumar vs Union Territory of Jammu and Kashmir & Ors.
18.	WPC No. 424 of 2026	Shanker Dass, Proprietor M/s Shiv Palace Banquet Hall, Railway Road Sangoor, District Udhampur vs Union Territory of Jammu and Kashmir & Ors.
19.	WPC No. 427 of 2026	M/s Monika Screener through its Proprietor Monika Sharma vs Jammu & Kashmir Pollution Control Committee through its Chairman

